



GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs,
(Power Section) Civil Secretariat
Jammu/Srinagar.

Notification

Srinagar, the of 19th July 2016

SRO 238 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint Shri Dr. Bharat Bushan (KAS) Additional Deputy Commissioner, Kathua to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Kathua.

The Government further in exercise of the powers conferred by sub-section (2) of section 10 of the said Code, hereby appoints the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Kathua and shall have all the powers of District Magistrate under the said Code.

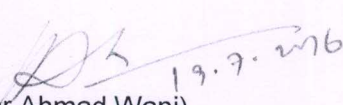
By Order of the Government of Jammu and Kashmir.

Sd /-
(Mohammad Ashraf Mir)
Commissioner Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No: -LD (P) 2008-Kathua
Copy to the:-

Dated: -19 -07-2016.

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General J&K High Court Srinagar.
4. District Magistrate, Kathua.
5. General Manager, Government Press, Srinagar for Publication in the extra ordinary issue of the Government Gazette.
6. SRO section, Department of Law, Justice and Parliamentary Affairs.(W.7.S.C).
7. Concerned file


(Muzaffar Ahmad Wani)
Special Secretary to Government,
Department of Law, Justice and Parliamentary Affairs